

**Title:** Introduction of the Constitution (Amendment) Bill, 2000 (Insertion of new articles 151 A to 151 C).

15.54 hrs.

SHRI VILAS MUTTEMWAR (NAGPUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI VILAS MUTTEMWAR : I introduce\*\* the Bill.

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